

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:987
ANSWERED ON:01.08.2006
NGO WORKING FOR TSUNAMI VICTIMS
Bellarmin Shri A.V.

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the details of voluntary organisation and charitable trusts indulged in Rehabilitation and Reconstruction works in Tsunami, State/UT-wise;
- (b) the details of financial assistance granted to each of them by State Government and Union Government so far; and
- (c) the estimated expenses proposed to be spent for construction of permanent houses for Tsunami hit families in affected States/UTs by such organisations?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. REGUPATHY)

(a): Voluntary organizations and Non Governmental Organisations have actively participated in the relief and rehabilitation operations in all the States/ Union Territories affected by Tsunami. Their main contribution in the rehabilitation activities is the construction of permanent houses in lieu of the damaged houses. The details regarding the number of houses being constructed in the States/ UTs is as under:

State/ UT No. of houses damaged No. of houses being
constructed by NGOs

Andhra Pradesh	481	-
Kerala	4055	2431
Tamil Nadu	53562	35386
Andaman & Nicobar	9714	1686
Pondicherry	10061	5042
Total	77873	44545

(b): The State/ UT Governments have not provided any financial assistance to the NGOs for undertaking construction of the houses. However, land for construction has been made available.

(c): The details regarding expenses incurred by the NGOs for construction of permanent houses are not maintained by the Ministry.